(Shri Gurudas Das Gupta)

far as tackling the problem of Punjab is concerned *f*

Thank you, Sir.

THAKUR JAGATPAL SINGH : Why is your party joining hands with... (/«-*terruptions)*

SHRI GURUDAS DAS GUPTA : You ar$_e$ a *(.finterruuptions)* You are a* I put it on record.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Take your seat.

Now, there is a message from the Lot Sabha.

MESSAGE FROM THE LOK SABHA

The Appropriation (No. 5) Bill, 1989

SECRETARY-GENERAL: I have to report to the House the folio wing message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha :

"In accordance with the provisions of rule *96* of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed^to enclose the Appropriation (No. 5) Bill, 1989, as passed by Lok Sabha at its sitting held on the 12th. October, 1989.

"The Speaker ha? certified that this Bill is a Money Bill within the meaning of article HO of the Constitution of India."

Sir, I.Jay a copy of the Bill on the Table.

RESOLUTION RE. PRESIDENTS PROCLAMATION UNDER ARTICLE 356 IN RELATION TO PUNJAB—CONT».

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY):iMr. Hanspal. Five Minutes.

†Expunged as ordered by the Chair.

श्री हरवेन्द्र सिंह हंसपाल : उपसभाध्यक्ष महोदय, पंजाब की समस्या इस सदन में बहुत दफा डिसकस हो चुकी है और जितनी दफा प्रेजीडेंट रूल के एक्सटेंशन की बात आयी उस वक्त भी पंजाब समस्या डिसकस हुई। लेकिन उस समस्या का अभी तक कोई ऐसा हल नहीं निकला जिससे पंजाब के हालात यह कहे जा सकें कि पहले से सुधरे हों। आज की तारीख में मैं ऐसा मानता हूं कि हालात वहां पर अगर भयंकर नहीं तो बहुत खराब जरूर हैं। मैं इस बात को बहुत लम्बा न करते हुए आज इस बात में जाना चाहूंगा कि हालात वहां पर सुधर क्यों नहीं रहे हैं। मैं समझता हूं कि वहां पर टेरोरिस्टस को और टेरोरिज्म को रेस्पेक्टिबिलिटी दी जा रही है और इसलिए यह समस्या वहां पर खत्म नहीं हो रही है। वह रेस्पेक्टिबिलिटी कहां से मिलती है ? एक तो प्रेस से मिलती है। प्रेस वाले लोग, कुछ तो पंजाब का प्रेस और नेशनल प्रेस भी, वहां के इंसीडेंटस को इतना हाईलाइट करते हैं कि उससे लोगों के दिमाग पोल्यूट होते हैं और उन टेरोरिस्टस को उत्साह मिलता है। पंजाब के कुछ पेपर्स रोजाना उन मरे हुए टेरोरिस्टस के फ्रंट पेज पर फोटो छापते हैं जिससे उनको रेस्पेक्टिबिलिटी मिलती है। दूसरी बात पोलिटिकल पार्टीज से उनको रेस्पेक्टिबिलिटी मिलती है। पोलिटिकल पार्टीज अपने पोलिटिकल गन के लिए उनको कंडेम नहीं करते हैं। इस काम में जो बात मैं कहना चाहता हूं उसमें श्री गुरुदास गुप्ता जी ने मेरी बात को आसान कर दिया है। उन्होंने अपील की है सारी की सारी अपोजीशन पार्टीज से कि वे एक होकर एक बात कहें तो यह टेरोरिज्म की समस्या हल हो सकती है। मुझे यह कहने में कोई संदेह नहीं है कि कम्युनिस्ट पार्टी पंजाब में सरकार का साथ दे रही है। बाकी कोई पार्टी नहीं दे रही है। इसकी मैं डिटेल में नहीं जाना चाहता हूं। लेकिन आजकल वी० पी० सिंह साहब का बड़ा नाम हो रहा है। मैं उनकी पार्टी की बात करना चाहता हूं। मेरा काम

श्री रत्नाकर पाण्डेय जी ने प्रास (?) किया। लेकिन मैं फिर भी श्री जेठमलानी जी का जिक्र करना चाहता हूं जो इस हाउस के ग्रानरेबल सदस्य हैं और जनता दल के माउथपीस, स्पोक्समन हैं। उनके कहने को किसी ने भी कंडेम नहीं किया, किसी ने डिनाई नहीं किया। श्री राम जेठमलानी जी ने भारत मुक्ति मोर्चा बनाया और जब वे चण्डीगढ़ गये तो उन्होंने कहा कि खालिस्तान बनना चाहिए। किसने उनको कंडेम नहीं किया। देश की बात थी, बात खत्म हो गई। यहां से ग्रमेरिका इलाज के लिए गये तो रास्ते में इंगलैंड के गुरुद्वारों में खालिस्तान की प्लीडिंग की। उसको भी छोड़ देते हैं। उनके दिमाग में इस बारे में इतना जहर भरा हुआ है कि उनको पता ही नहीं होता है कि वे देश के खिलाफ बात कर रहे हैं या रूलिंग पार्टी के खिलाफ बोल रहे हैं या कांग्रेस के खिलाफ बोल रहे हैं। ग्रमेरिका में पहुंचे तो वहां जैसा ग्रापको मालूम है, ग्रमेरिका का पोलिटिकल सिस्टम इस किस्म का है कि उसके सिनेटर ग्रौर सिनेट बहुत पावरफुल हैं। वे सरकार के फैसले कई बार बदल देते हैं और सबोटेज भी कर देते हैं। वहां पर लोबिइस्ट हायर करने का भी तरीका है। वहां पर एक सिनेटर हैं रिपब्लिकन पार्टी के वैली हरगर जो बेसिकली एन्टी इंडियन हैं ग्रौर कोई भी मूव हो तो इसकी लोबिइंग करते हैं ग्रौर पेड लोबिस्ट हैं टेरोरिस्ट के ग्रौर सेसनिस्ट ग्रुप के ग्रौर पंजाब के सेसनिस्ट ग्रौर टेरोरिस्ट के पेड लोबिइज हैं ये वैली हरगर। ये एक एमेंडमेंट लाये सिनेट में कि जितनी भी यू० एस० डवलपमेंट एसिस्टेंस टू इंडिया है उसको बंद कर देना चाहिए। यह एमेंडमेंट डिफिट हो गया ग्रौर सिर्फ 7–8 वोटों से डिफिट हुग्रा। ग्रगर चार-पांच वोट भी इधर-उधर हो जाते तो हमारे लिए बड़ी इम्बैरसिंग हालत होती। जब वैली हरगर यह ग्रमेंडमेंट लाये तो उससे एक घंटा पहले श्री राम जेठमलानी उनसे मिलकर ग्राये थे। कितने शर्म की बात है। हमारे खिलाफ बोलें, गवर्नमेंट के खिलाफ बोले, हमारी पार्टी के खिलफ बोलें तो यह उनका राइट है, लेकिन एन्टी नेशनल प्रोपेगन्डा ग्रमेरिका में जाकर करें यह बड़ी खतरनाक बात है। इसी तरह से वहां पर एक ग्रौर सिनेटर हैं मि० बरटन। उन्होंने एक रेजोल्यूशन इंडिया के ग्रगेंस्ट कांग्रेस में इंट्रोडयूस किया। उनको भी यह दो-दो, चार-चार दफा मिले। वहां पर "इंडिया एब्राड" नाम से एथनिक पेपर छपता है उसमें उन्होंने कहा कि मैं वी० पी० सिंह का प्रचार करने के लिए ग्राया हूं उनकी इमेज बनाने के लिए ग्राया हूं **(व्यवधान)**

श्री कल्पनाथ राय: मैं उनका दूत हूं।

श्री हरवेन्द्र सिंह हंसपाल : उन्होंने यह यह कहा कि मैं उनका दूत हूं। मैं यह पूछना चाहता हूं जनता पार्टी के दो तीन लोग यहां बैठे हुए हैं बाकी मौजूद नहीं हैं कि उन्होंने क्या एक्शन उनके खिलाफ किया है? उन्होंने कोई एक्शन नहीं लिया राम जेठमलानी के खिलाफ। यही नहीं देवीलाल जो बहुत बड़े लीडर बनते हैं उन्होंने ग्रपना जन्म दिन बोट क्लब पर मनाया शायद जिन्दगी में पहले कभी नहीं मनाया उनके खिलाफ उनके मुंह से बात नहीं निकली। देवीलाल ऐसे शख्स हैं जो सीधे कोन्नाइव करते हैं पंजाब के उन लोगों के साथ जो यह समस्या बना कर रखे हुए हैं। देवीलाल की सरकार जब बनी तो सबसे पहला काम उसने यह किया कि उस ग्रकार्ड को रिजेक्ट किया। गुरुदास दासगुप्ता जी कह रहे थे कि ग्रकार्ड ग्रलाइव है यह उन्होंने सही बात कही है। ग्रगर उस ग्रकार्ड के जितने भी रेजोल्यूशन हैं पूरे हो जाते तो यह समस्या कभी की हल हो गई होती। लेकिन देवीलाल जी क्या कहते हैं हम तब करेंगे जब वहां पर ग्रकाली दल की सरकार बनेगी, ग्रौर सरकार प्रकाशसिंह बादल चीफ मिनिस्टर बनेंगे। पता नहीं कब के सपने देखते हैं, क्या करना चाहते हैं? मेरा कहने का मतलब यह है कि जनता दल यह सपने ले रहा है कि शायद कल को पावर में ग्रा जाए जिसका कोई चांस नहीं है

[श्री हरवेन्द्र सिंह हंसपाल]

सारे काम एंटी नेशनल कर रहे हैं वो बोलते ही नहीं है कि राम जेठमलानी क्या करते हैं देवीलाल क्या करते हैं । मुझे गुरुदास दासगुप्ता जी की यह बात सबसे अच्छी लगी कि अगर यह सारी पार्टियां एकठ्ठी हो जाएं तो कोई वजह नहीं है कि पंजाब की समस्या हल न हो । बी० जे० पी० वह पार्टी है जो देवीलाल के साथ... (व्यवधान)

श्री चतुरानन मिश्र : सभी पार्टियों को कौन बुलाएगा

श्री पवन कुमार बांसल : जब बुलाते हैं तो आते नहीं हैं । (व्यवधान)

श्री चतुरानन मिश्र : पहले की बात छोड़िए । जब से प्रधानमंत्री ने कहा तब से एक भी मीटिंग नहीं बुलाते हैं और नेशनल इंटीग्रेशन काउंसिल की मिटिंग भी नहीं बुलाते हैं (व्यवधान) आप तो कनफ्रंटेशन चाहते हैं (व्यवधान)

श्री हरवेन्द्र सिंह हंसपाल : चतुरानन मिश्र जी, जब बांसल जी बोल रहे थे शायद आप उस वक्त थे नहीं । स्टेज तैयार करके हम देते हैं स्टेज पर सब लोगों को बुलाया जाता है । आठ पार्टियों को बुला लो तो सात कांग्रेस के खिलाफ बोलते हैं । हमारे प्लेटफार्म के ऊपर वे जाते हैं और हमारा एक आदमी होता है। वहां इसलिए जाते हैं कि टेरोरिज्म के खिलाफ बोला जाए इसलिए नहीं जाते हैं कि वहां कांग्रेस पार्टी पर आक्षेप लगाए जाएं वह यहां होता ही है (व्यवधान)

श्री चतुरानन मिश्र : सब बैठ करके कनसेंसस निकालेंगे उसमें टाइम लगेगा । थोड़ा बहुत अप्रोच का फर्क है । आप भी रहे हैं मान लीजिए देवीलाल की दूसरी राय है जब आपकी सरकार थी तब काहे नहीं कर रहे थे (व्यवधान)

श्री हरवेन्द्र सिंह हंसपाल : उप सभाध्यक्ष महोदय, मैं सिर्फ इतनी बात कहना चाहूंगा कि वी० पी० सिंह सबसे लीडिंग अपोजीशन पार्टी के प्रेजीडेंट हैं और नेशनल फ्रंट के कनवीनर हैं इस लिहाज से मैं उनसे कहना चाहूंगा कि आज तक उन्होंने पंजाब के ऊपर सारी समस्याओं के ऊपर सब पालिसीज के ऊपर उन्होंने स्टेटमेंट दिया है लेकिन पंजाब के अन्दर न वो गये हैं न कोई स्टेटमेंट दिया है न कभी टेरोरिज्म को कंडेम किया है न कभी अकाली दल को कंडेम किया है । क्या कारण है? इसलिए मैं उनसे अपील करूंगा कि खुलेआम टेररिज्म को कंडेम करें ताकि पंजाब के अन्दर उनको रिस्पेक्टेबिलिटी न मिले और पंजाब की समस्या हल हो सके ।

SARDAR JAGJIT SINGH AURORA (Punjab) : Mr. Vice-Chairman, Sir, I stand to oppose the extension of the President's Rule in Punjab. It is shameful that the Government is again asking us to extend the President's Rule for another six months, which will complete three years of the President's Rule. It is an unprecedented example. And it also talks about the total incompetence of the Government having failed tobring about normalcy in Punjab for such a long time. What has this Congress Government in the Centre done in these two and a half years? There has been rampant repression and killing. Instead of eradicating terrorism, it is today believed that it is the repressive policy which is giving terroism another lease of life.

7.00 P.M

Terroism in Punjab is the creation of flawed thinking and mishandling of a politiral situation by the Congress Party. They talk about the fast that Shri Darbara Singh's Government was thrown out and the President's rule was proclaimed. It only shows the incompetence of that Government at that time that the matter went totally out of their hands and eventually the President's rule had to be proclaimed, although the Congress Party was in power. However, I do not want to spend too much time on this but the only thing I would like to say is that when a duly elected Government was formed, it was brought down on the 11th of May, not for the reasons the hon. Member from the other side just mentioned; it was because it was dubbed incompetent for handling the terrorist

problem properly. But what has this Government done in two and a half years while it has been there ? Mishandling has been worse than ever and the number of lives that have been lost, their number is very much greater.

There is no doubt that the Akali Dal Longowal Government was brought down because the Central Government did not implement the Rajiv-Longowal Accord and that made the position of the Chief Minister of the Akali Dal Longowal Party weak in his own State, Now in the last two and a half years massive measures have been taken to eradicate terrorism but without "much success. An honest and realist police man who was considered a super cop has finally come to realise and has the courage to admit publicly that their policy was wrong. He realised that by lifiing Tmore terrorists, you cannot light terrorism, which can only be done by winning the hearts and minds of the people. He also admitted that villagers do not like terrorists, but they like the police even less which means that they like the Government still less. He further went on to isay that we need" more Chaman Lais and not Govind Rams. The Central Government, finding Mr. Ribeiro an embarrassment, has decided to send him abroad as an Ambassador, But the repressive policies are still continuing. If these repressive policies continue for the next six months, 1 cannot see how many change is likely to occur. Maybe, at this moment the terrorist activity is less. But it does not mean that it has been eradicated. Another point I would like tomentio$_n$ is that holding election there only for Parliament is not a step in the right direction. I do not consider that it is being honestly projected. I think that the Congress Party feels that tbey ean manage this election, the same way that they managed elections at one time in Assam. But they will not be able to manage the Assembly elections. They are hoping that thereby if they can manage this election and get more Members from the Congress (I) Party, H will enable them t_0 influence the Assembly elections later on.

AN HON. MEMBER: Will it happen7

SARDAR JAGJ1T SINGH AURORA: *Yes,* that can happen. There will still be President's rule. That is why I say <hat one cannot help wondering whether the Government is sincere about solving the Punjab problem at all. Is it blind or is it willingly wearing blinkers or is t interested in using it once again for the coming electons which, I must say the Prime Minister its already using it by calling the Amandpu$_r$ Sahib Resolution anti-national all over again? I wish to emphasise that Khalistan is not the real problem in Punjab. Except for a few militant groups, the people in general neither want it nor they are striving for it. What is sustaining violence it* Punjab is the police excesses and depredation and the lack of courage by administration to take action agatast the wrongdoers.

Let us not forget one very great factor which gives credibility to violence i^Q Punjab, is the massacre of innocent people in Delhi and elsewhere in November 1984. What makes it worse is the lack of will, or should i say the deliberate reluctance of the Government, to punish the guilty. I would like to bring to the notice of the House that till today no FIRs have been filed against those responsible for the killing of 1409 people, out of 2773 who were killed. If the Government was really concerned about it and Sincere about it, at least these FIRs should have been filed. It is true that six people have been committed for life by a lower court but the case has to go to the High Court and we dont know what finally happens. In the mean time, the Jain-Banerjee Committee as well as Justice Kapur Committee which were set up go into the wrong-doings of the civilians and the police respectively. What has happened to them? As far as Kapur Committee is concerned, it never saw the light of day and Justice Kapur eventually in disgust resigned. Jain-Banerjee Committee made an earnest effort a stay order was obtained from

[Sardar Jagjit Singh Aurora].

the High Court. This Committee was formed in February 1987 a"d stay order was obtained soon after that, and eventually only this month, the High Court has struck down its appointment and the Committee has been declared illegal. So whatever was done by this Committee is infructuous. It is surprising to note that neither the legal luminaries at the Centre nor the legal experts of Delhi Administration could foresee that the Committee they had formed had certain legal flaws.. I cannot help feeling that there was something deliberate about it.

Lately, the Prime Minister appeared *on* the T.V. where he addressed a group of some of the Sikhs and he told them that he is going to take very strong action against the wrong-doers_ i would now like to see, before the elections, what result he is able to produce, or whether it is one of those false promises where no action is eventually taken... *{Time bell rings).* I am just concluding.

Regardless of the blatant one-sided propaganda which the Government is carrying on in the electronic media and a new yojna-everyday, the present Government's credibility is at a low ebb. because of the Bofors and other corrupt actions. The failure in Punjab does not add any lustre to this image. In fact, it is a very big smudge. If the Government is interested in producing a better image il is possible provided within next three months it sets about and takes action in Punjab to win the hearts and mind of people.and try to bring about normalcy, so that both the elections to the Parliament and to the Legislative Assembly are held together. Then the Government will not be blamed of trying to take an} undue advantage out of it.

Lastly, I would like to mention on more thing and that is the manipulativi policies of the Government, Througl mainipulation the Government has alway been trying to break up the Akali Da and even today that practice goes or Leaders are taken custody and sent awa down South or somewhere where nobod can ment them. Even today people in custody are being treated differently. Some are given special treatment while others are not allowed to meet visitors at all. This sort of distinction, where the law is totally ignored, does not create an atmosphere of confidence and it does not speak well of good and honourable intentions of the Central Government,

I would like to end up by demandings the release, of all political leaders of the Akali Dal.

Talking about manipulation, lately the Government ha's started hobnobbing with the extremists and the group is Manjit Singh's All India Sikh Students Federa-^ tion. This All India sikh Students FederationManjft Group, has been permitted to hold a political meeting in a Gurudwara, where slogans were raised against the integrity of thg country and no action was taken against them. This group one day decided to *gherao* one of police centres, so-called interrogation centres, and action was taken to stop it. It was considered perfectly legal to stop peaceful citizens from picketing these interrogation centres which are not interrogation centres, but torture centres. Here atrocities are committed on innocent women. But do we want to use police force? When they are indulging in antinational slogans. Does this not seem .strange? The aim is to weaken , the Akali Dal moderate groups by giving prominence to extremists.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY). Try to conclude now You have already taken ten minutes.

SARDAR JAGJIT SINGH AURORA: I am finishing now. I will end by saying that having no faith and trust in this Government. I feel that the, prolongation of President's rule would be another disaster and I am totally against it.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY). Shri CTiitta Basil. Not there. Shri Ram Awadhesh Singh. The time allotted for you is five minutes. I Try to make all the points in five minutes.

श्री राम अवधेश सिंह (बिहार) : उपसभाध्यक्ष महोदय, बार-बार पंजाब में राष्ट्रपति शासन बढ़ाने के लिए यहां प्रस्ताव आता है और सरकार ने शुरू में जब राष्ट्रपति शासन लागू किया था, वहां की असेम्बली को भंग किया था तो आश्वासन दिया था कि छह महीने के अन्दर या ज्यादा से ज्यादा एक साल के अन्दर चुनाव करा लिए जाएंगे । लेकिन सरकार; सरकार से मेरा मतलब भारत सरकार, यह सोचती है और इसी सोच के अनुरूप आचरण करती है कि देश के एक हिस्से में तनाव कायम रहे और उसका राजनीतिक लाभ सारे देश के लिए लिया जाये । पिछले चुनाव में पंजाब में जो खुराफातें हो रही थीं, उन खुराफातों को देश के सामने देश के नक्शे पर रखकर देश की जनता को डराया था, देश की जनता को भयभीत किया था कि यह देश टूटने वाला है; राष्ट्र को बचाने के लिए वोट दो नहीं तो देश टूट जाएगा और इस तरह उसका राजनीतिक लाभ भारत सरकार, कांग्रेस की पार्टी ने लिया था । आज उसी दृष्टिकोण से एक बार फिर इस बार भी, चुनाव में भी कांग्रेस सरकार और दिल्ली की हुकूमत यह चाह रही है जानबूझकर कि वहां खुराफात हों, झगड़े हों; मारकाट हो और उसका लाभ बड़े पैमाने पर यह कहकर लेना चाहती है कि देश टूट जाएगा और इसे कांग्रेस सरकार ही बचा सकती है । लेकिन मान्यवर; मैं यह कहना चाहता हूं कि कांच की कड़ाही बार-बार आग पर नहीं चढ़ती है । एक बार चढ़ चुकी; फिर चढ़ने वाली नहीं है । आपको पंजाब का लाभ मिलने वाला नहीं है ।

मान्यवर; यह जो हमारे गृहमंत्री जी ने तर्क दिया था कि चूंकि यह अकाली कमजोर हो रहे हैं, हो गए हैं और इसीलिए राष्ट्रपति-शासन की अवधि बढ़ाई जाय । तो यह क्या तर्क है ? अगर अकाली कमजोर हो गए हैं तो यह तो आपके लिए और अच्छा हो गया, आप चुनाव करा लें । अगर अकाली कमजोर हो गए; जो राष्ट्र के दुश्मन हैं, जो राष्ट्र के हित के खिलाफ काम कर रहे हैं तो आपको तो और खुश होना चाहिए कि वह कमजोर हो गए हैं और चुनाव करा लेने चाहिएं । यह उल्टा तर्कहीन तर्क देने का क्या मतलब है यह तो बिल्कुल कुतर्क है । इस कुतर्क को आप अपने पक्ष में तर्क रखना चाहते हैं इसका कोई मतलब नहीं है ।

मान्यवर, यह कांग्रेस पार्टी की हुकूमत और कांग्रेस पार्टी एक बात पर आज तक अडिग नहीं रही है । आनन्दपुर साहिब प्रस्ताव को कभी इसने कहा कि राष्ट्रद्रोहिता का प्रस्ताव है, यह राष्ट्र को तोड़ने वाला प्रस्ताव है और जब लोंगोवाल से समझौता किया तो इसी राजीव गांधी की सरकार ने और खुद राजीव गांधी जी ने कहा कि आनंदपुर साहिब प्रस्ताव अच्छा है, बुरा नहीं है क्योंकि आनन्दपुर साहिब प्रस्ताव को लोंगोवाल साहब ने कहा था कि सही है तो गांधी जी ने, गांधी जी से मेरा मतलब महात्मा गांधी से नहीं बल्कि राजीव गांधी जी ने उसको माना और आज वही राजीव गांधी जी कह रहे हैं कि आनन्दपुर साहिब प्रस्ताव बुरा है, खराब है, राष्ट्रद्रोहिता का प्रस्ताव है । तो एक ही प्रधानमंत्री का वचन पलटता रहता है, जीभ पलटती रहती है । एक ही प्रस्ताव के बारे में आप दो तरह की बात करेंगे । यह कोई स्थायित्व नहीं है, इसमें कोई एकरूपता नहीं है ।

मान्यवर, मैं यह कहना चाहता हूं कि.... (व्यवधान)

श्री हरदेन्द्र सिंह हंसपाल : इसमें लिखा है... (व्यवधान)... आप अंग्रेजी में जरा इसको पढ़िए ।

श्री राम अवधेश सिंह : मैंने पढ़ा है प्रस्ताव को, ऐसा मत कहिए । इसमें एक-दो नुक्ते को छोड़कर बाकी नुक्ते तो संघीय व्यवस्था को मजबूत करने वाले हैं, राज्यों को आटोनोमी देने वाले नुक्ते हैं, जिससे राज्यों को स्वायत्तता मिले । एक-दो को छोड़कर बाकी सारे जो नुक्ते

[श्री राम अवधेश सिंह]

हैं, मांग हैं, उससे राष्ट्र की संघीय व्यवस्था मजबूत होती है। आटोनोमी के बारे में यह कहना चाहता हूं कि डा० राम मनोहर लोहिया ने कहा था कि चौखम्भा राज बनाओ--केन्द्र, राज्य, जिला और पंचायतों को मजबूत बनाओ । (व्यवधान) आप चौखम्भा राज नहीं बना रहे हो । चौखम्भा राज का मतलब है कि--लैजिस्लेटिव पावर मिलना चाहिए जिला पंचायत को ।

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Don't reply to Interruptions, Speak on.

श्री राम अवधेश सिंह : लैजिस्लेटिव पावर मिलना चाहिए पंचायत को। आप क्या दे रहे हैं पंचायती राज में ? आप कुछ नहीं दे रहेहैं । (व्यवधान) अभी आप लोगों को समझ में नहीं आएगा । जब चाबुक पड़ेगी तब मालूम होगा । अभी मालूम नहीं हो रहा है कि राजीव गांधी का क्या पंचायती राज है ? मान्यवर; आटोनोमी का सवाल सारे देश में खड़ा होने वाला है । केवल पंजाब में नहीं केवल तमिलनाडु में नहीं, केवल बंगाल में नहीं बल्कि सारे राज्यों में आटोनोमी का सवाल खड़ा होने वाला है । आज देश के सारे राज्यों मे आटोनोमी खत्म हो चुकी है । संविधान में दिया है कि--

States are the federating units of the Union. लेकिन आज स्टेट्स के मुख्य मंत्री का चुनाव नहीं होता है, नोमीनेट करते हैं । देश की जो संघीय व्यवस्था है, उसको तोड़-मरोड़ दिया है । उसी का नतीजा है कि आज पंजाब में आटोमोमी की मांग हो रही है । आटोनोमी आपको पजाब में भी देनी पड़ेगी, बिहार में भी देनी पड़ेगी, उत्तर प्रदेश में भी देनी पड़ेगी । (व्यवधान) बांसल जी आप अभी नहीं समझ सकते क्योंकि आपका ब्रेन कांग्रेसियों के कीड़ों से भरा हुआ है ।

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Ram Awadheshji, try to conclude. You have atoeiady spoken for more than eight -minutes.. *(Interruptions). ,Yow* time was five minutes and you have already taken more than eight minutes. Pleasa try to conclude

श्री राम अवधेश सिंह : आप कभी समाजवादी रहे नहीं । आप कभी डा० लोहिया के साथ रहे होते, जय प्रकाश के साथ रहे होते ।

मान्यवर, जहां चुनाव की बड़ी बात हो रही है कि कांग्रेस पार्टी पंचायती राज और चुनाव करना चाहती हैं । मैं आपको बताना चाहता हूं कि बिहार में पंचायत चुनाव सन् 1971 में संविद सरकार ने कराए । कांग्रेस बीच में आई तो चुनाव नहीं करा पायी । फिर 78 में जनता पार्टी की सरकार आई, तब चुनाव हुए । आज तक बिहार में पंचायत के चुनाव नहीं हुए । इसी तरह से सारे देश में जहां कांग्रेस की सरकारें हैं पंचायती राज के, लेकिन बाडीज को संस्थाओं के चुनाव नहीं होते । मैं आपसे कहना चाहता हूं कि आपको पंजाब के दर्द और पंजाब के घाव को गहराई में जाकर समझने की कोशिश करनी होगी। बंदूक की संगीन से आप नहीं दबा सकते हैं । पंजाब के बारे में उन लोगों से बात करनी पड़ेगी जो लोग कुछ बुनियादी सवाल उठाकर लड़ रहे हैं । हालांकि उनके तरीके से हमको नफरत है । मार-काट के तरीके से हमको नफरत है । हम लोग हिंसक नहीं हैं। हम लोग लोहिया और गांधी के अनुयायी हैं । इसलिए हम अहिंसक है । मार खाने पर भी हथियार नहीं उठा सकते हैं । इसमें हमारा विश्वास है, लेकिन जो लोग बुकता उठा रहे हैं। आज बिहार में यह सवाल उठने वाला है । क्यों उठने वाला है ? क्योंकि बिहार में आर्थिक लूट इतनी हो रही है जिसकी सीमा नहीं । लोहा, तांबा, कोयला, अभ्रक एल्यूमीनियम सब बिहार में हैं, लेकिन एक कारखाना बिहार में नहीं बन रहा है ।

हम सवाल को उठाना चाहते हैं और हम चाहते हैं कि... (व्यवधान)

श्री राम अवधेश सिंह : पंजाब और बिहार की समस्या एक है । लूट हमारी हो रही है, हम उस लूट को रोकना चाहते हैं । नामिनेटिड चीफ मिनिस्टर आप बनाएंगे, नामिनेटिड चीफ मिनिस्टर की हैसियत नहीं है कि आकर दिल्ली की सरकार से कहे कि हमारा हिस्सा दे दो। जब तक बिहार का, उड़ीसा का, वेस्ट बंगाल का, पंजाब का नेता जनता का चुना हुआ नहीं होगा और उसको एटोनमी नहीं मिलेगी राज्य के बारे में सब कुछ दिल्ली से-प्लानिंग दिल्ली से-पैसा बटेगा तो दिल्ली से-अरे सारा तुम ही बांटोगे । यह जम्हूरियत है, यह संघीय व्यवस्था है, यह तंत्रीय व्यवस्था है और जब तक यह तंत्रीय व्यवस्था चलेगी, पंजाब एक जगह नहीं रहेगा, पंजाब की घटनाएं चारों ओर फैलेंगी और सारा देश पंजाब हो जाएगा क्योंकि आप आर्थिक लूट करते हैं । बिहार की, उड़ीसा की, बंगाल की इस तरह तमाम राज्यों की आप लूट करते हैं... (व्यवधान)...

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Try to conclude. I will call the next speaker.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY); Please conclude. You have taken more than eleven minutes.

श्री राम अवधश सिह : दिल्ला स मुख्य मंत्री नामिनेट करते हैं और ताश के पत्तों की तरह पलट देते हैं । इस तरह से यह नहीं चलने वाला है । इस बात को, इस बीमारी को आप समझें । आप हमारी बात नहीं समझेंगे गहराई में जाकर। बहुमत आपका है, आप पास करा लो, पास हो जाएगा । लेकिन जो गहरा घाव है, कैंसर में बदलेगा और यह तुम्हारी मौत के लिए जिम्मेदार होगा यह पार्लियामेंट की, डेमोक्रेसी की मौत के लिए जिम्मेदार होगा, इस बात को आप समझ लें । इसलिए पंजाब की स्थिति को केवल बढ़ा-चढ़ाकर, राष्ट्रपति शासन को लंबा कर दिया, क्या समाधान हो जाएगा ? इसके लिए इलाज ढूंढिए और जो लोग वहां के जिम्मेदार हैं उनसे बात करिए । आप बात करिए कि खालिस्तान की मांग को छोड़कर, खालिस्तान की बात हम नहीं मान सकते, कोई भी भारतीय होगा तो वह खालिस्तान नहीं मानेगा, लेकिन बाकी जो मांगें हैं उनके बारे में आपको विचार करना पड़ेगा । बिहार की आर्थिक लूट के बारे में सोचना पड़ेगा । एन० के० पी० साल्वे साहब गए थे, फाइनेंस कमीशन के चेयरमैन हैं, बिहार को ठगकर चले आए और इन्होंने कुछ सुना ही नहीं ।

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Try to conclude. You have taken more than fifteen minutes.

श्री राम अवधेश सिंह : दो मिनट और बोलने दीजिए ।

पाकिस्तान के बारे में कहा गया कि वह आतंकवादियों को ट्रेनिंग दे रहा है । तो वह क्या करेगा ? आपने 1971 में क्या किया था ? आपने ट्रेनिंग दे-देकर उसका देश तोड़ा या नहीं ? आपने जैसा किया वह भी वैसा ही करेगा ।... (व्यवधान)...

श्री एन० के० पी० साल्वे : हमने कुछ नहीं किया ।

श्री राम अवधेश सिंह : क्या आपकी फौज नहीं गई ? आपके होम गार्ड थे। मैं यह कह रहा हूं कि पाकिस्तान हमारा दोस्त नहीं है । आप उससे दुश्मनी करेंगे तो वह भी आपके साथ दुश्मनी करेगा । जैसा आपने उसके साथ किया वह भी आपके साथ करेगा । अब आपका काम है कि उसकी दुश्मनी को काट दीजिए । आपकी क्षमता ऐसी होनी चाहिए कि उसके जो काम हैं उस काम को उसकी दुश्मनी को आप काट दीजिए यह आपमें क्षमता होनी चाहिए । अगर कोई राजा कहता है कि दुश्मन हमको धोखा

[श्री राम अवधेश सिंह]

दिया तो उसे एक क्षण भी गद्दी पर रहने का अधिकार नहीं है । चाणक्य ने कहा था कि कोई राजा अगर कहता है कि दूसरे राजा ने उसको धोखा दिया तो उसको गद्दी पर रहने का अधिकार नहीं है । इसलिए हम कहते हैं कि आप जो कहते हो कि हमको धोखा दिया, इससे आप बचिए और इससे बचकर काम करिए.....

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): You have taken more than seventeen minutes. You wanted two minutes. Those two minutes are also over.

श्री राम अवधेश सिंह : मान्यवर, दो मिनट और दे दीजिए....

कुछ माननीय सदस्य : दो मिनट और बोलने दीजिए.....

श्री राम अवधेश सिंह : मान्यवर, हम चाहते हैं कि वचन में सरकार जो बोले सरकारी पार्टी में और प्रतिपक्षी पार्टी में थोड़ा अंतर होना चाहिए । सरकार की तिल भर की गलती भी प्रतिपक्ष की पहाड़ भर गलती से भारी होती है, बड़ी होती है । आपने भी गलती की, हमने भी गलती की तो उनमें फर्क होना चाहिए । हमारी गलती से उतना नुकसान नहीं होगा जितनी आपकी तिल भर गलती से होगा ।

महोदय, आज सवेरे प्रधान मंत्री जी ने मजाक में कह दिया...

THE VICECHAIRMAN (SHRI V. NARAYANASAMY); I will not allow you to make a reference to that. I am BOW going to call the next speaker. You kiadly take your seat. You have already takon 25 minutes.

श्री राम अवधेश सिंह : मैं कोई बुरी बात नहीं कह रहा हूं...(व्यवधान)

THE VKJJi-tJHAlKJVlArt (snw ». NARAYANASAMY): Any reference about the Prime Minister will not go on record.

SHRI RAM AWADHESH SINGH:*

PROF. SOURENDRA BHATTACHARJEE (We<st Bengal); Sir, there is little left to discuss regarding the Punjab situation. So far as Punjab is concerned, the most mysterious thing is that there is a snag enabling the Government to introduce emergency in Punjab at any point of time. That is according to its pleasure and when that happens, if that happens many things can be done conveniently, meaning elections and things like that. Now, this extension of President's rule in Punjab for another six months> I would request the Home Minister kindly to explain where it will lead us to,. So far as Punjab is concerned, whether day after day you would be having the cold statistics of so many murders of so many encounters and other ghastly acts, whether these things will continue to be taking place. At the same time, whether there will be some secret parleys between the Government of India and Simranjit Singh Mann. As Gen. Aurora has said and reported in the Press also some secret parleys are going on between the Government of India and the AlSSF of Manjtt Singh. May I know whether these things should continue as was alleged by the hon Member Mr. Gnrudas Das Gupta? The tie-up of the Congress(I) with the terrorists> with the fundamentalists or its sectarian interests sacrifices the greater national interest. The friends on that side perhaps forgets the history also. The Sarkaria Commission was set up by Mrs, Gandhi to examine among other things the relevance or otherwise of the Anandpur Sahib resolution, ft TO not out of hand declared to be something anti-national, to be something which constituted a treason This history has to be kept in view. Now, it has already been said that it is neceary to evolve a national consensus to find a solution to the Punjab problem. The Are of Punjab

*Not recorded.

.has now spread t$_0$ Kashmir and with Punjab and Kashmir aflame, you can very well realise, what will be the position of th sensitive western border of the country, what position it *h* in. It is not a question of trying ,to score, a point over this Member or that. Try to take to heart the essence of the tragic situation in Punjab You have played with fire for too long, i have even if we demand a popular Government tomorrow, President's rule would continue. But , if there is a solution, ponder over that, try to give a reply, try to give a time-frame. Under the President's rule, the Centre is responsible for it. Mr; Buta Singly as the Home Minister is responsible for it. He is not there just,to secure the transfer of Mr. Rebiero and continue Mr. K. P. S. Gill, whose case of insulting a lady IAS officer is still pending in court and' is not yet settled. You will have to give a time-frame within which the situation in Punjab is changed. Before I conclude, I would be failing in my duty if I do not refer to the peculiar tiaution arising out of the court verdict regarding the Jain-Banerjee Committee. This was related with the demand of the people of Punjab for punishment, of those responsible for the ,19?4 riots in the wake of Shrimati Indir$_a$ Gandhi's tragic murder. This Committee indicted a person who has been made the General Secretary of Delhi Congress Committee it indicated a Cabinet. Minister, a Minister of State and other functonaries of the ruling party al the Centre.

Now mysteriously, the notification announcing the appointment of the Committee has been found to-the faulty by the court. I would request and demand of the Home Minister to state what step have been taken to remove these disqualifications and enable this Committee tc carry on its functions so that those res ponsible for the carnage of Novembe 1984 in Delhi, are brought to book an given ideal punishment as tfiat is cruris to assuage the aggrieved feelings of th< State and on its face the lasting peace ii Punjab which is again a guarantee of thi country's security also. With this re quest to the Home Minister,, the propo nent of the Statutory Resolution, *i* an thankful to you for giving me this opportunity

श्री बूटा सिंह : उपसभाध्यक्ष जी पंजाब के बारे में जब भी इस सदन में चर्चा होती है तो स्वाभाविक है कि वहां, पर जो आतंकवाद में बहुत भयंकर किस्म का वातावरण पैदा किया है उसका उल्लेख सदन में हो । चूंकि पंजाब हमारे देश का मुख्य द्वार है और पंजाब के लोग, सभी धर्मों और सभी वर्गों के लोग, हमेशा अपने देश की रक्षा के लिए, अपनी मातृभूमि की सेवा के लिए, कृषि उत्पादन के लिए सबसे आगे रहे हैं । मगर दुर्भाग्य से पिछले पांच-छः साल से जो पंजाब की आतंकवाद ने और देश विरोधी शक्तियों ने हालत कर रखी है उसके ऊपर हम सब को खेद है । माननीय सदस्यों ने जो विचार व्यक्त किये हैं उसमें आज की परिस्थिति का पूरी तरह से जायजा नहीं लिया है । श्री जसवंत सिन्हा जी ने पंजाब को सहार का रेगिस्तान कहा । शायद वे इंडियन एक्सप्रेस पढ़ते हैं और उसी को पढ़कर वे अपना मानस बनाते हैं... (**व्यवधान**) । आपकी बात नहीं कर रहा हूं । चूंकि देश के कुछ समाचार पत्र ऐसे हैं जिनको पोजिटिव कुछ नजर नहीं आता है । यदि आप पंजाब की व्यापक हालत को देखें तो पंजाब एक ऐसा प्रान्त है जो बाहर से ऐसा लगता है कि बहुत गोलियां चल रही हैं, बड़े लोग मर रहे हैं, मगर जो वहां की अर्थ व्यवस्था है और जो वहां का सामाजिक वातावरण है मैं समझता हूं कि अगर भारतवर्ष की कहीं अग्नि परीक्षा हो रही है तो पंजाब उसका प्रतीक है । पांच साल से लगातार गोलियां बरसने के बावजूद आज वहां पर सिख के लिए हिन्दू मर रहा है और हिन्दू के लिए सिख मर रहा है । भयंकर वातावरण भी पंजाब के लोगों को बांट नहीं पाया है । इसलिए मैं समझता हूं कि पंजाब प्रतीक है भारतवर्ष का । पंजाब की एकता और अखंडता को कितनी ही विनोनी शक्तियां, चाहे कितनी ही देशद्रोही अल्सर, देश के दुश्मन बाहरी शक्तियां क्यों न लगी हों;

[श्री बूटा सिंह]

पंजाब ने मजबूती का सबूत दिया है। मुझे पूर्ण विश्वास है कि मेरा भारत इस तरह से बड़ी-बड़ी शक्तियों का मुकाबला कर सकता है। श्रीमन्, हर साल साढ़े तीन लाख विद्यार्थी परीक्षा देते हैं। एक बार भी ऐसा नहीं हुआ एक सिमेस्टर भी किसी विद्यार्थी का मिस नहीं हुआ। मैं उदाहरण दे सकता हूं बिहार, उत्तर प्रदेश, मध्य प्रदेश, तमिलनाडु, आन्ध्र प्रदेश और गुजरात का किसी भी दूसरे प्रान्त से आप तुलना करके देख लें इस तरह से निरन्तर बगैर किसी रुकावट के शिक्षा संस्थाओं का पंजाब में चलना मैं इस बात का फक्र करता हूं बावजूद इसके कि बहुत से युवा लोग आतंकवाद की लपेट में आए हुए हैं लेकिन कोई एक सिमेस्टर भी किसी विद्यार्थी का मिस नहीं हुआ। पांच यूनिवर्सिटीज चल रही हैं। इस तरह से यह किस बात का प्रतीक है? यह सहारा का प्रतीक तो नहीं है, यह अच्छी भली प्रोग्रेसिव स्टेट का परिचायक है।

SHRI YASHWANT SINHA: Sir,...

श्री कल्पनाथ राय : बोलने दीजिये।

श्री यशवंत सिन्हा : यह बात ही गलत बोल रहे हैं तो कैसे बोलेंगे। Mr. Vice-Chairman, Sir, the Home Minister got me wrong totally. I did not compare, *.(Interruptidis).* I never compared Punjab with Sahara. I have said that the Government policies give us the Impression as if we are passing through the Desert of Sahara because they have no political initiative. This is what I said.

श्री बूटा सिंह : क्योंकि आप रोशनी चश्मे से देख रहे हैं। यदि आप सीधे देखते तो यह भी आपको नहीं कहना पड़ता। पंजाब सरकार की नीतियों भारत सरकार की नीतियों की वजह से यह शिक्षा संस्थाएं चल रही हैं आप इस बात के मुनकर नहीं हो सकते। यदि वातावरण इस तरह का न हो तो यह विश्वविद्यालय कैसे चल पाएं, कैसे इतने कालेज चल पाएं। कोई एक सौ स्कूल भी अपग्रेड हुए हैं सीनियर सेकेंडरी लेवल तक हुए हैं इन हालात में। पंजाब में जो उत्पादन हुआ है उसका मैं आपको उल्लेख करना चाहूंगा पंजाब में जब देश में जनता पार्टी की सरकार थी, फिर मुझे आप कहेंगे कि जनता पार्टी की हुकूमत का जिक्र कर रहा हूं, दुर्भाग्यवश मुझे करना पड़ता है। सन 1978 में जब जनता पार्टी की हुकूमत यहां थी या जनता पार्टी की हुकूमत पंजाब में थी तो पंजाब का जो ग्रोथ रेट है वह तीन परसेंट था जो बढ़ कर के 10 परसेंट हो गया है। इसको क्या माना जाए कि पंजाब सहारा में है? इससे यह पता चलता है कि पंजाब पूरे प्रान्तों से कहीं आगे हैं (व्यवधान) इसलिए अगर हम एग्रीकल्चर, हार्टीकल्चर एनीमल हस्बंडरी, पोल्टरी और जितने भी उत्पादन के माध्यम हैं इनकी तरफ हम देखें तो पंजाब ने क्या कुछ कर दिखाया है। जब हमारे देश में ड्राऊट था तब भी पंजाब ने साढ़े तीस लाख मीट्रिक टन अनाज देश के जखीरे में भंडार में दिया था। पिछले साल में 12 lakh metric tonnes of wheat Punjab has contributed in the Centre. All the goes to indicate.

[उप सभापति महोदया पीठासीन हुई]

पंजाब का किसान, पंजाब का मजदूर, पंजाब का उत्पादक किस ढंग से देश के भंडार को भरपूर कर रहा है किस तरह से अपने देश की उन्नति में विकास में हिस्सा ले रहा है यह मैं मानता हूं कि जब आप अखबारों में रोज देखते हैं कि अखबारों में खबरें छपती है कि आज 10 मर गये, 20 मर गये, आज तीन मर गये तो इससे सब को दुख होता है। यह नहीं है कि हम उस परिस्थिति के साथ कोई समझौता करने जा रहे हैं और सब ने कहा है कि पोलिटिकल हल होना

चाहिये मगर किसी ने नहीं कहा कि किस के साथ पोलिटिकल हल होना चाहिये । मान्यवर, पोलिटिकल हल के लिए किसी ने दरवाजे बंद नहीं किये । अभी गुरुदास दासगुप्ता जी कह रहे थे ।

we are willing. Under the broader framework of the Rajiv Gandhi-Longowal Agreement, under our Constitutional framework We are willing. But, can anybody lay his finger on the political programme of these elements who are fighting against the nation as a whole? I would like to know this especially from the hon. Member from the Janata Dal. Is it not a fact that a senior leader of the Janata Dal has been indulging in activities which are directly supporting separatism in Punjab? *Interruptions),* Unfortunately on the fateful.. *(Interruptions),*

SHRI M, S. GURUPADASWAMY: No. We repudiate that insinuation. No party member has supported a separate State for Punjab.

SHRI BUTA SINGH; I am sure Shri Jethmalahi is still a member of the Janata Dal.

SHRI M, S. GURUPADASWAMY: Even that is not true.

SHRI BUTA SINGH; IS he not a member of the Janata Dal? When was he expelled?

SHRI M. S. GURUPADASWAMY: Mr, Jethmalani has also made it very clear on the floor of this House,

SHRI BUTA SINGH; I thought you are saying that Mr. Jethmalani is not a member of the Janata Dal.

SHRI M, S. GURUPADASWAMY: He is definitely a member. He is a member.

SHRI BUTA SINGHT If it is so, then please sit down and listen to what I am going to tell you,

SHRI M, S. GURUPADASWAMY: He has repudiated that charge.

stiKl BUTA SINGH men nsien. IOU cannot repudiate it. It does not lie within you. Jethmalani does not owe you. He does not represent you. He has clearly told in the United States,'he has clearly told in the United Kingdom, that he is a representative of Mr. V. P. Singh, All others in the Janata Dal he has categorised as buffoons. If you want to become one, I have no objection. He says that he represents only V, P. Singb. And he says that V. P. Singh is the only leader who can lead India and those who don't care for V, P. Singh will be expelled from the party. This is what he says.

I may inform the hon. Members here that on the unfortunate day when the tragedy occurred in Moga when BJP and RSS worksrs were gunned down, on the same day Jethmalani's organisation held a two-day seminar in Chandigarh. And what did they do? They propagated the thesis of separatism. Mr. Jagjit Singh Aurora is not here. They propagated the thesis of separatism. They,did not pass a Resolution condemning the brutal attack on those people who were killed in Moga. And he claims that Mr. Jethmalani is do- . ing national Service. If you have courage, please speak up. See what he has told in in a gurudwara_ See what he has lectured in New York City University and in the gurudwaras in New York. Then you will come to know how he has been going " round Congressmen in the United States, propagating separatism,

SHRI M, S. GURUPADASWAMY: He has taperecorded his speech in America which has been produced in the Press here. He has denied all fhe charges you are making against him.

SHRI BUTA SINGH; I am sorry. You are risking your credibility. Do not speak on behalf of Mr, Jethmalani. I know Mf. Jethmalani. He can ditch Hegde. He can ditch V. P, Singh, He can ditch you also. He is a known slippery customer. Do not be dead about him. What has he said in the Supreme Court after the execution orders were passed? Did he not abuse the judiciary of this country, the highest

[Snri.Buta Singh]

court? Have you ever said anything oh that? He has gone on record.. *(Interruptions) He* has'.. *(Interruptions)* the killers of Mrs. Gandhi the greatest leader of our times. What do you say? You must know the man about whom you arc talking. One day you will have to take back your words. Do not be so sure about him. He is outright against national interest, the least said. On the same day, Madam, the unfortunate day on which the Moga killings took plade_ Mr. Jethmalani's organisation held a seminar in Chandigarh, passed ail Resolutions supporting the separatist demand including the Anandpur Sahib Resolution, but did not say a word about terrorism, did not say a word about the killing of innocent people in Punjab.

The situation in Punjab has definitely improved. I dare way(with full confidence, that gurudwaras are no more available to the terrorists. Harmandir Saheb is completely liberated. All important gurudwaras in Punjab are no more available to the terrorists. No saner people in Punjab, either Sikhs or Hindus, eve$_r$ give any quarter to these people. Fundamentalist propaganda has been stop. ped. The so-called Reforms Movement has been given up. Is this not an achievement?

Yes, killings are there, because they are getting superior weapons. The forces which are opposed to our country are sending them weapons. Across the border weapons are available. There is a large-scale smuggling of drugs and narcotics. The money from that smuggling directly is ploughed in buying weapons from the international market. *(Interruptions).*

SHRI GURUDAS DAS GUPTA; Why dent you name the countries?

SHRI BUTA SINGH: Those countries are well known. Who is supplying arms to Afghanistan? Don't you know, Mr. Gurudas Das Gupta? Have I to name it? Yon can ask your big brothers, who Is arming Afghanistan with the latest weapons and throueh. which countries the arms art coalings

SHRI GURUDAS DAS GUPTA: You have to record our protest with America.

SHRI BUTA SINGH: We have don* it. We have done it on a number of occasions. We have done it at the level of Home Secretaries We have dune it at the level of Home Ministers. We have done it at the level of Prime Minister. We have done it and we will continue to do it.. Only recently, the Home Secretary of Pakistan was here. We have given him the instances, exact addresses, number of people and the names of officers who are training these elements against India Also we hav? given them the list of all those who are wanted by law in our country. We have asked them to transfer these persons because they have agreed that the fugitives from law will be transferred. They will be sending us the people. But we can be only'hopeful. We cannot say like Mr Shanker Sinh Vaghela that our Army should go. I think it is not so easy to do that. But we expect that the Government of Pakistan will respond 'to it. Yes, there are difficulties for Mrs. Benazir. She is facing her difficulties. But we, as an organised and constitutional Government, have to deal through the channels that are available to us. We will do that. We are fully in command. So far as the situation is concerned, we are doing our job. But, at the same time, we would like them to co-operate with us both in Jammu and Kashmir and in Punjab!

I am told—I was not here—that Renukaji read something to prave that wha»is happening in Punjab is being done by the Government. Shri Shanker Sinh Vaghela also said that we are responsible. It is a matter of shame' that my friends are relying on the literature published by the enemies of the country There was a fantastic story put up 'by somebody in the United States, by somebody called J Zuher Kashmiri and Briaan Macarthrew j It could have been even Mr. Jethmalard. also. He is also doing the same thing. He has given a story that the Air India plane was blown up by the Government of India. It is a shame to believe such stories. It is a shame to think of such things. These are Pakistani agents.

These are C.I.A. agents who are publishing such books against India and you are prepared to believe them and quota them here in Parliament.

श्री शंकर सिंह वाघेला : इसमें मेरा कोटेशन नहीं था। ...(व्यवधान)

SHRI BUT A SINGH; I think Reuukaji sent this magazine to me. That is why I am quoting it. These are the very elements which are working against our country. Therefore, we must be proud of our heritage. Everybody, whosoever be is and to whichever party he belongs, should be proud of it.

अभी सुबह उपेन्द्र जी ने कहा कि प्रधान मंत्री चाहते हैं कि हम लोग यह कहें कि "मेरा भारत महान है"। जरूर कहना चाहिए। जो आदमी अपनी मातृभूमि को महान नहीं कहता है, मैं समझता हूं कि उसके जैसा कोई भी आदमी नहीं है। हमें इस बात का फख्र है कि हम अपनी मातृभूमि को महान कहते हैं। हम हर सांस में महान कहेंगे। हमारी रगों में चल रहा खून, हर सांस में हमें यह कहता है कि जिस मातृभूमि से जन्म लिया है, उसको महान कहना है।

आप मजाक कर सकते हैं, हम मजाक नहीं कर सकते हैं।

श्री पर्वतनेनि उपेन्द्र (आन्ध्र प्रदेश) : महान कहते हुए बर्बाद करते हैं।

श्री बूटा सिंह : महान कहते हुए महान बनाते हैं। महान कहते हुए बगावत नहीं करते हैं। जिसने खून पाया है जिसका नमक खाया है, उसी के खिलाफ म्यूटिनी करना, यह बगावत है, यह गद्दारी है। ...(व्यवधान) जिसने एक नाटक नाचने वाले आदमी को मुख्य मंत्री बना दिया, उसी को कहते हैं कि भारत के खिलाफ म्यूटिनी करो। ...(व्यवधान)

SHRi PARVATHANENI UPENDRA: What about pilots? A pilot has become the Prime Minister overnight Overnight a pilot has become the Prime Minister. *(Interruptions)*

8.00 P.M.

Madam Deputy Chairman, if a man - who was doing disco dancing a Pilot doing disco dancing could become a Prime Minister, there is no harm in an Actor becoming a Chief Minister *(Interruptions)*.

श्री बूटा सिंह : महोदया, मैं तो इतना ही कहूंगा पंजाब के बारे में ...(व्यवधान)

SHRI V. GOPALSAMY; You should be ashamed. He has given interview to the worst sex magazine of this world, the Penthouse. (*Interruptions*).

THE DEPUTY CHAIRMAN: Please sit down. Don't make noise.

बूटा सिंह जी, आप बात पूरी कीजिए।

श्री बूटा सिंह : मैं अर्ज कर रहा था बहुत से मान्यवर सदस्यों ने ...(व्यवधान)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF INFORMATION AND BROADCASTING- (SHRI H. K. L. BHAGAT): If Mr. Upendra would oglige let him tell us whether it is not a fact that his Chief Minister opposed Operation Black Thunder.

SHRI PARVATHANENI UPENDRA; Yes, we opposed it. That was the biggest blunder you had committed in your Punjab policy. We opposed. Operation Bluestar and not Operation Black Thunder. We opposed Operation Bluestar...

SHRI H. K. L. BHAGAT; He has confirmed it. today. I thank him for confirming it. *(Interruptions),*

श्री बूटा सिंह: मैडम, बहुत से माननीय सदस्यों ने यह जानना चाहा था, मैंने तो हर वक्त जब भी पंजाब पर चर्चा हुई मैंने आंकड़े दिए कि 1984 के रोयट्स में गोपालसामी जी ने पूछा कि In 1984 riots, how many people have been convicted, and hpvr many people were challaned? Madam, everytime when there was a discussion on Punjab, I have been giving the figures. But, unfortunately, he fails to revive his memory. He carries on with his old memory. Now let me give the figures. *(.Interruptions)*

SHRI MOTURU HANUMANTHA RAO (Andhra Pradesh): His leader was a pilot,

SHRI BUIA SINGH; Yes, I am proud of my leader, he whole country is proud of my leader. *{Interruptions)* Madam, I was going to share with this august House the information with regard to the 1984 riots... *(Interruptions)* The total number of challancs that were put up was 225. And the number of cases covicted was *rruptions)* The number of cases acquitted »s 56...,

SHRI PUTTAPAGA RADHAKRISHNA (Andhra Pradesh) ; Madam, Buta Singh's remarks against the Chief Minister of Andhra Pradesh should be expunged from the records.

SHRi BUTA SINGH: The number of cases dropped or withdrawn rs 21, The number of cases... *(Interruptions)*

THE DEPUTY CHAIRMAN; I think neither 'pilot' is unparliamentary nor 'natak' is unparliamentary. I will see the record because I don't think that these two words are unparliamentary.

SHRI V. GOPALSAMY; What about disco dancing?

SHRI PARVATHANENI UPENDRA: Disco dancing is also not unparliamentary. *(Interruptions)*

SHRI BUTA SINGH: Madam, the number of persons involved in 225 cases was 2,329. The number of people convicted was 80. And the number of people acquitted was 346. This was the action taken as a follow-up of the 1984 Riots Report. So far as the question of widows was ceneerned, not only they were provided with accommodation, but a regular pension[1] of Rs. 40o per month was also given to them. Most of them wer$_e$ given jobs in Government agencies t public undertakings and wherever it could be possible, A few of them who are unemployed are getting pension from the Punjab Government. *(Interruptions).*

SHRI B. SATYANARAYANA REEDY (Andhra Pradesh) But what about those who are guilty. They are still in the Government.

SHRI BUTA SINGH; I cannot convince a closed mind Reddyji* 1 can only argue with a mind that is open. Yes, we have taken action and action is continuing, action has not stopped. Action is continuing. Therefore, , Madam, j. want to mention to this august House that those who are pouring sympathy lor the terrorists who are killing innocent people, they should go and visit Punjab. I would welcome some of the hon. Members front the Opposition, (interruptions). It is only the Congress Party, the Communist Party of India (Marxist) and the Communist Party of India and a few organisations who are braving the guns. They are braving the bullets. and they are fighting against the enemies of the nation, This fight will contiue however long and howsoever trying this fight may be. We are baund to liberate'

Punjab and we are pledged to maintain the unity and integrity, of the country at any cost.

With these words I commend to this House to pass this Resolution unanimously. (Interruptions),

SHRI V. GOPALSAMY : What does he mean by liberating ? *{Interruptions)*

THE DEPUTY CHAIRMAN;: Now, hon. Members, it is very late in the night. Let me put the motion. I shall now put the amendment moved by Shri Satya Prakash Malaviya to vote. The question is:

"That in the said Resolution in the fourth line, *for* the words "for a further period of six months" *substitute* the! words 'upto the 3ist December, *1989.*[1] "

The motion was adopted.

THE DEPUTY CHAIRMAN; J shall now put the Statutory Resolution to vote.

SHRI M. S. GURUPADASWAMY: Madam, in our considered view .... *(interruptions):* Please allow m© to speak. Madam, in our considered view the Punjab problem was a creation of the Congress and the Punjab problem cannot be solved by the Congress Gov-
• ernment and the problem of the State cannot be solved so long as it is under the President's rule. The President's rule has failed to solvee this problem
• for the last two and a half years. Therefore, madam, we the Opposition oppose the continuation of the President's rule further and in protest we walk out.

(At this *stage some hon. Members left the Chamber,* |

THE DEPUTY CHAIRMAN; I shall now put the motion.

The question is

"That this House approves the continuance in force of the Proclamation issued by the President on the 11th May, 1987, under article • 356 of the Constitution, in relation to the State of Punjabt for a further period of six months' with effect from the 11th November, 1989."

The motion was adopted.

THE DEPUTY CHAIRMAN.- We shall now take up Short Duration. Discussion on the communal situation in the country.

SHORT DURATION DISCUSSION ON SHORT DURATION DISCUSSION ON THECOUNTRY

SHRI V. GOPALSAMY (Tamil Nadu): We are tired and exhausted. Let us have it tomorrow.

श्री चतुरानन मिश्र (बिहार): उपसभापति महोदया, मैं आपकी अनुमति से कम्युनल सिचुएशन पर विचार-विमर्श प्रारंभ करता हूं। लेकिन अब रात काफी हो गयी है और ऐसे महत्वपूर्ण सब्जैक्ट पर इतनी देर से विचार-विमर्श नहीं करना चाहिए, इसलिए आपसे अनुरोध करूंगा कि आप मुझे इसे कल प्रारंभ करने के लिए कहें। अब काफी लेट हो गए हैं। यह इतना महत्वपूर्ण विषय है और इस तरह से इस पर विचार-विमर्श करना उचित नहीं है। यह इस विषय के लिए भी उचित नहीं है। सारा देश दंगे से, सांप्रदायिक तनाव से चल रहा है। इस सवाल पर ऐसे वक्त अगर विचार करते हैं तो यह सर्वथा अनुचित है। यह इस सदन के लिए भी अनुचित है।

THE DEPUTY CHAIRMAN; Have[1] some respect for the Member; he is on hia legs. You walked put and walked in; let him speak.

SHRI V. GOPALSAMY; We have great respect for him but' let us do it tomorrow.